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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD

ORIGINAL APPLICATION NO. 217/97

DATE OF ORDER : 10-03-1997.

Between :-

J.K. Inbanathan

... Applicant

And

1. Union of India rep. by the General Manager, SC Rlys, Sec'bad.
2. Chief Personnel Officer, SC Rlys, Sec'bad.
3. Addl. Divisional Railway Manager, SC Rlys, Hubli, Dharward, Dist. Karnataka.
4. Sr. Divisional Personnel Officer, SC Rlys, Hubli, Dharward, Dist. Karnataka.
5. Sr. Divisional Mechanical Engineer, SC Rlys, Hubli, Dharward Dist. Karnataka.
6. Divisional Mechanical Engineer, SC Rlys, Hubli, Dharward Dist., Karnataka.

... Respondents

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Counsel for the Applicant : Shri P. Rathaiah

Counsel for the Respondents : Shri N.R. Devaraj, SC for Rlys

CORAM:

-- -- --
THE HON'BLE SHRI R.R. RANGARAJAN : MEMBER (A)

THE HON'BLE SHRI B.S. JAI PARAMESHWAR : MEMBER (J)

(Order per Hon'ble Shri R.R. Rangarajan, Member (A)).

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...2.

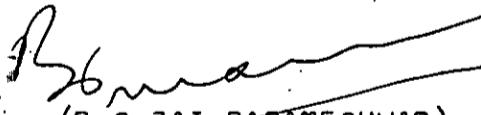
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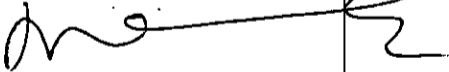
(Order per Hon'ble Shri R.Rangarajan, Member (A)).

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Heard Shri P.Rathaiah, learned counsel for the applicant and Shri N.R.Devraj, learned standing counsel for the respondents.

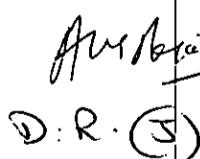
2. The revision order has been passed on 11.11.96 and that has been sent to the applicant. But the learned counsel for the applicant submits that he has not received the same. However, a copy of the revision order has been handed over to the applicant's counsel now. The O.A. will be incomplete if the order of revision petition is not challenged. In view of this, the applicant is permitted to take back this O.A. and amend the O.A. ~~also challenging~~ petition. The applicant is permitted to file a fresh application after amending of the O.A. No order as to costs.


(B.S. JAI PARAMESHWAR)
Member (J)
(1135)


(R.R. RANGARAJAN)
MEMBER (A)

Dated: 11th March, 1997.
Dictated in Open Court.

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D.R. (J) 12387

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D.A.NO.217/97

Copy to:

1. The General Manager, South Central Railway, Secunderabad.
2. The Chief Personnel Officer, South Central Railway, Secunderabad.
3. Addl.Divisional Railway Manager, South Central Railway, Hubli, Dharwad, Dist.Karnataka.
4. Senior Divisional ~~Mechanical~~ Personnel Officer, South Central Railway, Dharward, Hubli, Dist.Karnataka.
5. Senior Divisional Mechanical Engineer, South Central Railway, Hubli, Dharward Dist. Karnataka.
6. Divisional Mechanical Engineer, South Central Railway, Hubli, Dharward Dist., Karnataka.
7. One copy to Mr.P.Rathaiah, Advocate, H.No.16-121, Saibaba Temple Road, Dilshuknagar, Hyderabad.
8. One copy to Mr.N.R.Devraj, Sr.CGSC,CAT,Hyderabad.
9. One copy to D.R.(A), CAT, Hyderabad.
10. One duplicate copy.

YLKR

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TYPED BY

CHECKED BY

COMPARED BY

APPROVED BY

THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH HYDERABAD

THE HON'BLE SHRI R. RANGARAJAN: M(A)

AND

THE HON'BLE SHRI B.S.SAI PARAMESWARI: M(J)

DATED: 10/3/97

ORDER/JUDGEMENT

R.A./C.P/M.A.No.

in
O.A. NO. 217497

ADMITTED AND INTERIM DIRECTIONS ISSUED
ALLOWED
DISPOSED OF WITH DIRECTIONS
DISMISSED
DISMISSED AS WITHDRAWN
ORDERED/REJECTED
NO ORDER AS TO COSTS.

II COURT

YLR

